

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1451  
ANSWERED ON:03.12.2012  
SPEED GOVERNORS  
Ahir Shri Hansraj Gangaram

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether there is a proposal to mandate fitment of speed governors (speed limiting device
- (e) or speed limiting functions in certain categories of transport vehicles under the provision of Central Motor Vehicle Rules, 1989;
- (b) if so, the details thereof; and
- (c) the present status of the proposal?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (c) A notification G.S.R. 631 (E) dated 19th August, 2011 regarding amendment to rule 118 of Central Motor Vehicles Rules, 1989 for fitment of speed governor (speed controlling device) in transport vehicles was published by the Ministry under sub-section (4) of Section 41 of the Motor Vehicles Act, 1988 (59 of 1988) inviting objections and suggestions, if any. The amendment is being finalised in the light of the objections and suggestions to the draft rules received by the Ministry.